

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Docket No. 72/TT/2012

(Now Petition No. 195/TT/2012)

Date: 1.10.2012

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for 1 no .400 KV 63 MVAR Line Reactor at Cochin for the period from DOCO to 31.03.2014 under Kudankulam ATS in SR for Tariff block 2009-14

Sir,

Please refer to this Commission's letter dated 7.8.2012 on the above mentioned petition, seeking certain information by 17.9.2012. The information is still awaited. It is requested that the aforesaid information, may kindly be furnished along with following further information, on affidavit, with advance copy to the respondents/ beneficiaries, latest by 1.11.2012:-

- (i) The month wise details of IDC, IEDC for delayed period (from date of scheduled DOCO as per original approval) for asset covered in current petition;
- (ii) Element wise break-up of the asset (Form 5B) as per RCE along with reasons for variation.

Yours faithfully,

Sd/-
(P. K. Sinha)
Asst. Chief (Legal)